

(b) to (d) Do not arise.

Allotment of flats by DDA

2120. SHRI SURESH KALMADI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Delhi Development Authority had collected the due instalments of payments from the prospective buyers of D.D.A. flats of various types, but the allottees were not provided with the promised flats and in fact the construction of the same is yet to be taken up; and

(b) what are the reasons for such undue delay in the construction of the same and the number of people who have paid the instalments but have not been allotted the flats, category-wise?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH):

(a) In certain cases where instalments were paid by the allocatees, they could not be given flats in those areas because construction of flats could not be started on account of land dispute. However, in all such cases alternative allotment of the same category of flats is made.

(b) Information is being collected and will be laid on the Table of the Sabha.

Future of Haldia Fertilizer Project

2121. SHRI SURENDRA SINGH THAKUR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the Haldia Fertilizer Project was mechanically completed in 1979;

(b) if so, the reasons for not commissioning the project so far;

(c) whether National Advisory Council on Project implementation has visited the project;

(d) if so, the details of their recommendations; and

(e) the decision of the Central Government regarding future of this project?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU): (a) Yes, sir.

(b) The Project could not be commissioned. firstly, because of the non-availability of the required quantum of power from West Bengal State Electricity Board and, later, due to frequent break down of equipments during commissioning.

(c) Some members of the Advisory Council on Project implementation visited the Project.

(d) Government has not received the report of the Advisory Council.

(e) It has been decided to undertake an end to end survey of the Project in the first instance.

Shortage of high yielding variety of seeds

2122. SHRI K. VASUDEVA PANNICKER: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in the Indian Express dated 28.12.86 to the effect that adequate quantity and timely supply of healthy seeds were the biggest problems confronting the farmers;

(b) if so, the details thereof; and

(c) the steps Government are taking to improve the matters?